

- vii) Collection of intelligence reports about illegal coal depots and illegal movement of coal and informing district authorities of the same for taking preventive action.
- viii) Installation of check-posts at vulnerable points to check transport documents.
- ix) Training of existing security personnel, refresher training of CISF personnel and basic training of new recruits in security discipline for strengthening the security set up.
 - (x) The coal companies maintain close liaison with the State authorities.
 - (xi) Committee/task forces has been constituted at different level (block level, sub-divisional level, district level. State level) at some of the subsidiaries of CIL to monitor different aspects of illegal mining.

Distribution of foodgrains

*19. SHRI. R.C. SINGH: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether it is a fact that, instead of exporting rice, the Ministry is planning to distribute excess foodgrains to BPL families;
- (b) if so, the details thereof; and
- (c) whether the proposed distribution to BPL families is free of cost or on normal rates?

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) to (c) Taking into account the availability of food grain stocks in the Central Pool and considering the requests of States for additional allocations of foodgrains, Government has been making, from time to time, additional allocations of foodgrains to States/Union Territories(UTs), for distribution to the beneficiaries under the Targeted Public Distribution System. During 2010-11, the Government made 105.66 lakh tons of rice and wheat as additional allocation including 50 lakh tons for Below Poverty Line (BPL) families at BPL prices. Similarly, during the current year, the Government made an adhoc additional allocation of 50 lakh tons of rice and wheat for distribution to BPL families at BPL issue prices in all States and Union Territories.

Pursuant to the orders of the Hon'ble Supreme Court to reserve 5 million tons of food grains for distribution to the 150 poorest districts or the extremely poor and vulnerable sections of our society and the recommendations received in that regard from the Central Vigilance Committee on Public Distribution System (CVC on PDS) headed by Justice (Retd.) D.P. Wadhwa, the Government has made additional allocation of 2,57,126.67 M.Ts of rice and wheat at BPL prices for three months to 45 districts in eight States on 21st July 2011. 210 MTs of wheat at AAY prices has also been allocated as per recommendation of the CVC on PDS.

Government has also allowed, vide Notification dated the 10th February 2011, export of 1 lakh tons of 'Sona Masuri' and 25,000 tons each of 'Ponni Samba' and 'Matta' type of non-basmati rice. Further, vide Notification dated the 19th July 2011, it has permitted export of 10 lakh tons of non-basmati rice on private account.

Planning for reservoirs in Uttar Pradesh

†*20. SHRI NARENDRA KUMAR KASHYAP: Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether it is a fact that reservoirs/ponds have been used for the purpose of water harvesting in the country since ancient times;
- (b) whether it is also a fact that most of these have become extinct due to neglect;
- (c) if so, the details thereof; State-wise;
- (d) whether there is any plan to revamp them; and
- (e) if so, the details thereof, State-wise, particularly with regard to Uttar Pradesh?

THE MINISTER OF WATER RESOURCES (SHRI PAWAN KUMAR BANSAL): (a) Yes, Sir.

(b) and (c) The fact of the matter is that according to third Minor Irrigation Census (2000-2001), out of 5.56 lakh tanks and storages in the country under surface flow and surface lift schemes, 85,807 water bodies/tanks are not in use. The State-wise details of these water bodies are given in the Statement (*See below*).

(d) Yes, Sir.

†Original notice of the question was received in Hindi.